GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION Rajya Sabha UNSTARRED QUESTION NO. : 361 TO BE ANSWERED ON THE 24th July 2023

REGULATIONS FOR MONITORING FLIGHT FARES

361. DR. AMEE YAJNIK

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government is aware of the recent increase in flight fares, if so, the reasons therefor and the measures taken or planned to be taken by Government to address the recent increase in air fares and ensure affordable air travel for the general public; and

(b) whether Government is planning to regulate or monitor flight fare pricing to prevent unfair practices and excessive price hike by airlines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) Directorate General of Civil Aviation (DGCA) has established Tariff Monitoring Unit which monitors fares on select sectors on random basis. This ensures that the airfares charged by the airlines are within the established tariff of the airlines, which is displayed on their website. The recent increase in airfare noticed in a few sectors is primarily driven by seasonality and demand-supply constraints. The increase in airfare is also attributable to increase in fuel prices. Government has taken steps to sensitise the airlines. The airfares in these select sectors are monitored daily and as a result of which they have shown a declining trend.

(b) There is no proposal at present to interfere with the existing regulatory framework on airfare.

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